

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 257/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Jivana Health Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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45	Dipika Biyani	Practising Company Secretary	
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**ORDER**

**CP No. 257/66/NCLT/MB/MAH/2017**

Company Petition is admitted.

List this matter for final hearing on **10.01.2018**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sankalp Anantwar  
i/b Indialaw for  
Orig. Petitioner

Anantwar

**ORDER**

**MA No. 437/2017 IN CP No. 51/I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner's Counsel, list this matter on **06.10.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 51/(MAH)/2017  
MA 437/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017


NAME OF THE PARTIES: Global Marine Supply Co.  
V/s.  
Swiber Offshore (I) Pvt.Ltd.


SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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26	Prashant Phophale i/b PMH LAW for Applicant	Advocate	
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	Raman Misra i/b Nasikwala lawoffice. for Resp No. 1	<del>Advocate</del> Advocate	Raman
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	Chanakya Keswani i/b Economic Laws Practice for Resp No 4	Advocate	
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	Adv. Vaidehi Deshmukh Adv. Shubro Dey i/b Advani & Co. for Resp. No. 3.	Advocate	
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P.T.O.